



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
ZONE BENCH, KOLKATA**

Original Application No. 27/2025/EZ

In the matter of:

Ram Kumar

...Applicant

-Versus-

State of Bihar & Ors.

...Respondents

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Date: 14/08/2025

Place: Samastipur, Bihar.

Filed by:

Ghanshyam Pandey

Mr. Ghanshyam Pandey,
Advocate

M: 9686750386

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
ZONE BENCH, KOLKATA
Original Application No. 27/2025/EZ**

In the matter of:

Ram Kumar

...Applicant

-Versus-

The State of Bihar & Ors.

...Respondents

**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 4
(MUNICIPAL COMMISSIONER, MUNICIPAL CORPORATION,
SAMASTIPUR)**

I, Bibhuti Kumar, son of Raja Ram Yadav, aged about 36 years, presently posted as Deputy Municipal Commissioner, Municipal Corporation, Samastipur, Bihar, working for gain at the Office of Municipal Corporation, Samastipur, Bihar, do hereby solemnly affirm and state as follows: .

1. That I am the Deputy Municipal Commissioner, Municipal Corporation, Samastipur and have been duly authorized to swear this affidavit on behalf of Respondent No. 4. I am well acquainted with the facts and circumstances of the present case and have thoroughly gone through the Original Application filed by the Applicant and all related documents.
2. That the present Original Application has been filed by the Applicant, Ram Kumar, vide letter petition dated 11.12.2024 alleging illegal construction and encroachment of Government



Pokhara (pond) situated in Ward No. 32, which is allegedly being used as a waste disposal place creating environmental hazards. The Applicant has requested that the site be developed under the JAL JEEVAN HARIYALI Scheme.

3. That in compliance with the orders dated 24.03.2025 and 07.05.2025 passed by this Hon'ble Tribunal, a Committee was constituted vide letter No. 1681 dated 14.05.2025 comprising of Senior Scientist, Bihar State Pollution Control Board, District Magistrate, District-Samastipur or his representative not below the rank of Additional District Magistrate, and Nominee of the Municipal Commissioner, Nagar Nigam, Samastipur.
4. That the Municipal Corporation, Samastipur actively participated in the joint site inspection conducted on 18.06.2025 through its nominated representative. The inspection revealed that the pond in question is located in Ward No. 32 under the jurisdiction of Municipal Corporation, Samastipur, and the same has been identified for development under the Jal-Jeevan-Hariyali Abhiyan.
5. Your respondent states that the estimate has received technical approval from the Superintending Engineer, Urban Development Zone, Darbhanga vide letter dated 06.06.2025. Subsequently, the Municipal Commissioner, Nagar Nigam, Samastipur has forwarded the same for administrative approval to the Joint Secretary, Urban Development and Housing Department, Bihar vide letter No. 2141 dated 17.06.2025.

Copy of technical approval letter dated 16.06.2025 is annexed herewith and marked with the "Letter R-1".

6. Your respondent states that upon receipt of the detailed estimate prepared by the Executive Engineer, Urban Development Division, Samastipur for "Construction of Pond Steps, Beautification, Lawn Benches & Pathway at Behind Durga Talkies at Ward No. 32, Under Nagar Nigam Samastipur" amounting to Rs. 38,99,800/-, and after the technical approval was granted by the Superintending Engineer, Urban Development Zone, Darbhanga vide letter dated 06.06.2025, the Municipal Corporation immediately initiated the process for obtaining administrative approval.

7. Your respondent states that the Municipal Commissioner, Municipal Corporation, Samastipur vide letter no. 2141 dated 17.06.2025 addressed to the Joint Secretary, Urban Development and Housing Department, Bihar, Patna with the subject "Regarding administrative approval on the proposed estimate of the pond located in Ward No. 32 under Municipal Corporation, Samastipur area for Jal-Jeevan-Hariyali Abhiyan" requested for administrative approval and fund allocation. The letter specifically referenced the Executive Engineer, Urban Development Division, Samastipur's letter no. 166 dated 16.06.2025 and emphasized that the estimate for beautification of the pond had received technical approval from the Superintending Engineer, Urban Development Zone, Darbhanga, and now required administrative approval from the departmental level.

Copy of letter No. 2141 dated 17.06.2025 to Joint Secretary, Urban Development and Housing Department is annexed herewith and marked with the "Letter R/2".

8. Your respondent submits that despite the initial request for administrative approval was sent vide letter no. 2141, dated 17/06/2025, and considering the urgency of the matter in light of the pending case before this Hon'ble Tribunal, the Municipal Commissioner sent a reminder letter no. 2769 dated 06.08.2025 to the Project Officer, Urban Development and Housing Department, Bihar, Patna with the subject "Regarding granting administrative approval of the pond".
9. Your respondent states that in the said reminder letter dated 06.08.2025, it was specifically mentioned that previous requests had been made vide office letter no. 303 dated 22.01.2025 and letter no. 2642 dated 28.07.2025 for administrative approval of the pond under Jal-Jeevan-Hariyali Abhiyan. The letter particularly highlighted that the case O.A. No. 027/2025/EZ Ram Kumar V/s State of Bihar & Ors. filed in the National Green Tribunal (NGT) Eastern Bench Kolkata was pending with continuous hearings, making the administrative approval urgent and necessary.

Copy of letter no. 2769 dated 06.08.2025 reminder to Project Officer, UD & HD is annexed herewith and marked with the "Letter R/3".

10. Your respondent submits that the Municipal Corporation has been actively pursuing the administrative approval through multiple communications and follow-ups, demonstrating its commitment to the restoration and development of the pond in question. However,

the administrative approval is still pending at the departmental level despite repeated requests and the urgency communicated in light of the NGT proceedings.

11. Your respondent states that recognizing the environmental concerns raised in the Original Application and the need for immediate remedial measures, the Municipal Corporation has initiated cleaning activities in and around the pokhar (pond). The Corporation has deployed its sanitation staff to remove any accumulated waste and debris from the vicinity of the pond.
12. Your respondent further states that the Municipal Corporation has undertaken awareness initiatives among the local residents and has informed the locals to stop throwing garbage in and around the pond area. Public notices and awareness campaigns have been conducted to educate the community about the environmental importance of maintaining the pond and preventing its use as a waste disposal site.

Copy of photographs cleaning of the pokhar is annexed herewith and marked with the "Letter R/4 Colly".

13. Your respondent submits that the Municipal Corporation, being the local urban body responsible for Ward No. 32, is committed to ensuring proper maintenance and development of the pond once the administrative approval is received and funds are allocated. The Corporation has the necessary infrastructure and manpower to execute the proposed development work efficiently.
14. Your respondent states that the Municipal Corporation will ensure regular monitoring of the pond area to prevent any illegal dumping

of waste and will maintain the cleanliness of the surroundings. The Corporation is prepared to coordinate with the District Administration and other concerned departments for the successful implementation of the Jal-Jeevan-Hariyali Abhiyan at the pond site.

15. Your respondent submits that upon receipt of administrative approval and fund allocation, the Municipal Corporation will immediately commence the development work as per the approved estimate. The Corporation undertakes to give all its assistance for the completion of the project.
16. Your respondent states that the Municipal Corporation is fully committed to environmental protection and sustainable development. The Corporation will ensure that all development work is carried out in compliance with environmental norms and guidelines, and will maintain the site as a model pond under the Jal-Jeevan-Hariyali Abhiyan.
17. Your respondent submits that the Municipal Corporation will establish a regular maintenance schedule for the developed pond to ensure its long-term sustainability. This will include periodic cleaning, maintenance of the constructed facilities, and continuous monitoring to prevent any environmental degradation.
18. Your respondent undertakes to submit periodic compliance reports to this Hon'ble Tribunal regarding the progress of development work, maintenance activities, and environmental status of the pond as may be directed by this Hon'ble Tribunal.

19. That the Municipal Corporation respectfully submits that all possible steps within its jurisdiction and authority have been taken to address the concerns raised in the Original Application. The Corporation has actively pursued administrative approval, initiated immediate cleaning measures, conducted awareness programs, and is prepared to execute the development work immediately upon receipt of necessary approvals and funds.

20. Your respondent states that the delay in commencing development work is solely due to the pending administrative approval at the state government level, which is beyond the control of the Municipal Corporation. The Corporation has made repeated requests and follow-ups for expediting the approval process.

21. That in view of the above facts and circumstances, it is respectfully prayed that this Hon'ble Tribunal may be pleased to:
 - a) Take note of the proactive steps taken by the Municipal Corporation for addressing environmental concerns;

 - b) Consider the efforts made for obtaining administrative approval and fund allocation;

 - c) Direct the concerned state government department to expedite the administrative approval process;

 - d) Pass such other orders as deemed fit in the interest of justice and environmental protection.

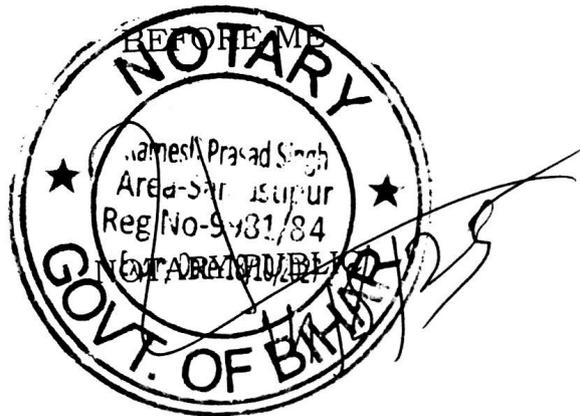
22. I state that the statements contained in paragraphs 1 to 21 above are true to the best of my knowledge, information, and belief based on official records. Paragraph 20 contains my respectful prayer before this Hon'ble Tribunal.

Prepared in my Office

Ghanshyam Pandey

Ghanshyam Pandey
Advocate

[Signature]
Deponent



VERIFICATION

Verified at Samastipur on this the 14 day of August, 2025, that the contents of paragraphs 1 to 22 of the above affidavit are true and correct to the best of my knowledge, information and belief based on official records, and that paragraph 21 contains my respectful prayer. Nothing material has been concealed therefrom.


Deponent

कार्यपालक अभियंता का कार्यालय

नगर विकास प्रमंडल, समस्तीपुर।

E-mail ID-nagarvikashpramandalsamastipur@gmail.com

पत्रांक- 166

दिनांक- 16/06/2025

प्रेषक,

कार्यपालक अभियंता,
नगर विकास प्रमंडल, समस्तीपुर।

सेवा में,

नगर आयुक्त,
नगर निगम समस्तीपुर।

विषय :- जल जीवन हरियाली योजना हेतु नगर निगम समस्तीपुर क्षेत्रान्तर्गत वार्ड सं०-32 में अवस्थित तालाब के प्रशासनिक स्वीकृति के संबंध में।

प्रसंग :- अधीक्षण अभियंता न०वि०अं० दरभंगा का पत्रांक-205 दिनांक-06.06.2025 महाशय,

उपर्युक्त विषयक एवं प्रासंगिक पत्र के संबंध में सादर सूचित करना है कि जल जीवन हरियाली योजना हेतु नगर निगम समस्तीपुर क्षेत्रान्तर्गत वार्ड सं०-32 में अवस्थित तालाब (पोखर) के प्राक्कलन का तकनीकी अनुमोदन प्राप्त हो चुका है। जो निम्नवत है :-

क्र०सं०	योजना का नाम	प्राक्कलन की राशि
01	Construction of Pond Steps, Beautification, Lawn Benches & Pathway at Behind Durga Talkies at Ward No.-32, Under Nagar Nigam Samastipur	38,99,800.00

अतः उक्त वर्णित योजना के प्राक्कलन पर प्रशासनिक स्वीकृति हेतु भेजी जा रही है।

अनु० :-यथोक्त।

विश्वासभाजन

कार्यपालक अभियंता,
नगर विकास प्रमंडल, समस्तीपुर।

Translated copy

Office of Executive Engineer

Urban Development Division, Samastipur.
E-mail ID-nagarvikashpramandalsamastipur@gmail.com
Letter No.- 166,Date 16/06/2025

To,
Municipal Commissioner,
Municipal Corporation Samastipur.

Subject-Regarding administrative approval of the pond located in Ward No.-32 under Municipal Corporation Samastipur area for Jal Jeevan Hariyali Yojana.

Reference : Superintending Engineer urban development circle, Darbhanga's letter no.-205 dated 06.06.2025.

Sir/Madam,

With regard to the above subject and relevant letter, it is respectfully informed that technical approval of the estimate of the pond (Pokhar) located in Ward No.-32 under Municipal Corporation Samastipur area for Jal Jeevan Hariyali Yojana has been received. Which is as follows:-

S.No	Name of the scheme	Amount of estimate
01	Construction of Pond Steps, Beautification, Lawn Benches & Pathway at Behind Durga Talkies at Ward No.-32, Under Nagar Nigam Samastipur	38,99,800.00

Therefore, the estimate of the above mentioned scheme is being sent for administrative approval.

Executive Engineer
Urban Development Division, Samastipur.

प्रतिवेदन

Name of work – Construction of Pond step Beautification lawn Benches & Pathway at Behind Durga Talkies at Ward no 32 Under Nagar nigam Samastipur.

प्रस्तुत प्राकलन नगर आयुक्त नगर निगम के आदेशानुसार तैयार किया गया है जिसकी राशि 3743300.00 (सैतीस लाख तेतालीस हज़ार तीन सौ रूपए मात्र) है।

उक्त प्राकलन में तालाब के चरों तरफ सीढ़ी घाट निर्माण संबधित है जिसमे सीढ़ी घाट की लम्बाई 56 मीटर तथा चौड़ाई 9.00 मीटर है कुल पाईल की संख्या 54 है। सर्वप्रथम जमीन को लेवल में करके पाईलिंग करने के उपरांत B/F/S करके waist slab ढालने के बाद स्टेप कटिंग करते हुए चेकर टाइल लगाने का प्रावधान किया गया है।

प्रस्तुत प्राकलन का भवन निर्माण विभाग एवं पथ निर्माण विभाग के वर्तमान अनुसूचित दर से अहतन मजदूरी /सामग्री /यंत्र -सयंत्र के दर पर विश्लेषित कर प्राकलन तैयार किया गया है।

अतः प्राकलन की तकनिकी अनुमोदन अपेक्षित है।

Raj
20/04/2025
J.E

[Signature]
21/4/25 RE

[Signature]
21.04.25

Translated copy

Office of the Executive engineer ,

Urban development division ,Samastipur

Date:21/04/2025

Report

Name of work - Construction of Pond step Beautification lawn Benches & Pathway at Behind Durga Talkies at Ward no 32 Under Nagar nigam Samastipur.

The presented estimate has been prepared as per the order of the Municipal Commissioner of the Municipal Corporation, the amount of which is 3743300.00 (Thirty Seven Lakh Forty Three Thousand Three Hundred Rupees only).

The said estimate is related to the construction of staircase ghats around the pond, in which the length of the staircase ghat is 56 meters and the width is 9.00 meters, the total number of piles is 54. First of all, after leveling the land and doing piling, after doing B/F/S and casting waist slab, provision has been made to lay checker tiles by doing step cutting.

The presented estimate has been prepared by analyzing the current scheduled rates of the Building Construction Department and Path Nirman Department on the updated rates of wages / materials / machinery.

Therefore, technical approval of the estimate is required.

Junior engineer , Urban development division ,Samastipur

Assistant Engineer, Urban development division ,Samastipur

Executive engineer Urban development division ,Samastipur

ABSTRACT OF COST			
क्रमांक	योजना का नाम		प्रकलित राशि
1	Name of Work - Construction of pondsteps beautification lawn Benches & Pathway at Behind Durga Talkies at Ward No 32 Under Nagar nigam	पोखर	38,99,807/- 3,743,222.00
		Say Rs	38,99,807/- 3,743,300.00

Ram
20/04/2025
JE
Nagar Nigam samastipur

[Signature]
20/04/25
AE
Nagar Nigam Samastipur

[Signature]
21-04-2025
EE
Nagar Nigam Samastipur
कार्यपालक अभियंता
नगर विकास अंचल
दरभंगा

Technically Approved for Rs 38,99,800/- [Rupees Thirty Eight lakh ninety nine thousand Eight hundred] only.

niff
05/06/25
सहायक अभियंता
नगर विकास अंचल, दरभंगा

[Signature]
अधीक्षक अभियंता
नगर विकास अंचल, दरभंगा

ABSTRACT OF COST**Date:21/04/2025**

Name of the scheme: Name of Work Construction of pondsteps beautification lawn Benches & Pathway at Behind Durga Talkies at Ward No 32 Under Nagar nigam

Pond

Technically Approved for Rs 38,99,800 /- (Rupees Thirty Eight la Ninety Nine Thousand Eight hundred.) only.

Estimated amount :38,99,807

JE, Nagar Nigam Samastipur

AE, Nagar Nigam Samastipur

EE ,Nagar Nigam Samastipur

Assistant Engineer City Development Zone, Darbhanga

Superintending Engineer City Development Zone, Darbhanga

कार्यालय नगर निगम, समस्तीपुर

सं०सं०-यो० / XVI-27 / 2024-पत्रांक:-..... /

प्रेषक,

नगर आयुक्त,
नगर निगम, समस्तीपुर।

सेवा में,

संयुक्त सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

न०नि०सम० दिनांक:-..... / / 2025

विषय:-जल-जीवन-हरियाली अभियान हेतु नगर निगम, समस्तीपुर क्षेत्रान्तर्गत वार्ड सं०-32 में अवस्थित तालाब का प्रस्तावित प्राक्कलन पर प्रशासनिक स्वीकृति के संबंध में।

प्रसंग:-कार्यपालक अभियंता, नगर विकास प्रमंडल, समस्तीपुर के पत्रांक-166 दिनांक-16.06.2025 महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि नगर निगम, समस्तीपुर क्षेत्रान्तर्गत वार्ड संख्या-32 में अवस्थित तालाब के सौदर्यीकरण हेतु कनीय अभियंता, नगर विकास प्रमंडल, समस्तीपुर के द्वारा प्राक्कलन तैयार किया गया है, जिसकी तकनीकी अनुमोदन अधीक्षण अभियंता, नगर विकास अंचल, दरभंगा द्वारा दी गई है, जिसका विभागीय स्तर से प्रशासनिक स्वीकृति की आवश्यकता है।

अतः अनुरोध है कि जल-जीवन-हरियाली अभियान के तहत नगर निगम, समस्तीपुर क्षेत्रान्तर्गत वार्ड सं०-32 में अवस्थित तालाब का मूल प्राक्कलन के आलोक में प्रशासनिक स्वीकृति एवं आवंटन उपलब्ध कराने की कृपा की जाय।

अनु०-कुल-01 (एक) मूल प्राक्कलन।

विश्वासभाजन

ह० / -

नगर आयुक्त,
नगर निगम, समस्तीपुर।

सं०सं०-यो० / XVI-27 / 2024-ज्ञापांक:-..... 2141 / दिनांक:-..... 17 / 06 / 2025

प्रतिलिपि:-माननीय महापौर/उप महापौर, नगर निगम, समस्तीपुर को सादर सूचनार्थ समर्पित

नगर आयुक्त,

नगर निगम, समस्तीपुर।

Translated copy

Office of Municipal Corporation, Samastipur
Letter .- 2141,Date 17/06/2025

To,

Joint Secretary,
Urban Development and Housing Department, Bihar, Patna.

Subject: Regarding administrative approval on the proposed estimate of the pond located in Ward No. 32 under Municipal Corporation, Samastipur area for Jal-Jeevan-Hariyali Abhiyan.

Reference : Executive Engineer, Urban Development Division, Samastipur's letter no-166
Date:16/06/2025

Sir,

With regard to the relevant letter on the above subject, it is to be said that an estimate has been prepared by the Junior Engineer, Urban Development Division, Samastipur for the beautification of the pond located in ward number-32 under the Municipal Corporation, Samastipur area, whose technical approval has been given by the Superintending Engineer, Urban Development Zone, Darbhanga, which requires administrative approval from the departmental level.

Therefore, it is requested that under the Jal-Jeevan-Hariyali Abhiyan, please provide administrative approval and allocation in the light of the original estimate of the pond located in ward number-32 under the Municipal Corporation, Samastipur area.

Sub-Total-01 (one) original estimate.

Municipal Commissioner,
Municipal Corporation, Samastipur.

Date:17/06/2025

Copy: Respectfully submitted to the Honorable Mayor / Deputy Mayor, Nagar Nigam, Samastipur for information.

कार्यालय नगर निगम, समस्तीपुर

पत्रांक :- 2769

प्रेषक,

नगर आयुक्त,
नगर निगम, समस्तीपुर।

सेवा में,

परियोजना पदाधिकारी,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

ना० नि० सम० दिनांक :- 06/08/2025

विषय :- **National Green Tribunal, Eastern Zone Bench, Kolkata** के समक्ष आवेदन के आलोक में जल-जीवन हरियाली अभियान हेतु नगर निगम, समस्तीपुर द्वारा प्रेषित पोखर के प्रशासनिक स्वीकृति प्रदान करने के संबंध में।

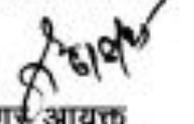
महाराज,

उपर्युक्त विषयक के संबंध में कहना है कि कार्यालय पत्रांक-303, दिनांक-22.01.2025 तथा पत्रांक-2642, दिनांक-28.07.2025 द्वारा जल-जीवन-हरियाली अभियान के अंतर्गत तालाब के प्रशासनिक स्वीकृति हेतु अनुरोध किया गया है।

उल्लेखनीय है कि राष्ट्रीय हरित अधिकरण (NGT) पूर्वी बेंच कोलकत्ता में दायर **O.A NO.027/2025/EZ Ram Kumar V/s State of Bihar & Ors.** मामला लंबित है, जिसकी सुनवाई निरंतर की जा रही है।

अतः भवदीय से अनुरोध है कि प्रशासनिक स्वीकृति प्रदान करने की कृपा की जाय।

विश्वासभाजन



नगर आयुक्त,
नगर निगम, समस्तीपुर।

Translated copy

Office of Municipal Corporation, Samastipur
Letter - 2769, Date 06/08/2025

Office of Municipal Corporation, Samastipur

To,

Project Officer,
Urban Development and Housing Department, Bihar, Patna.

Subject - Regarding granting administrative approval of the pond sent by Municipal Corporation, Samastipur for Jal-Jeevan Hariyali Abhiyan in the light of the application before the National Green Tribunal, Eastern Zone Bench, Calcutta.

Sir,

Regarding the above subject, it is to be said that by office letter no.-303, dated-22.01.2025 and letter no.-2642, dated-28.07.2025, a request has been made for administrative approval of the pond under Jal-Jeevan-Hariyali Abhiyan.

It is noteworthy that the case O.A NO.027/2025/EZ Ram Kumar V/s State of Bihar & Ors. filed in the National Green Tribunal (NGT) Eastern Bench Kolkata is pending, the hearing of which is being done continuously.

Therefore, it is requested to kindly grant administrative approval.

Municipal Commissioner,
Municipal Corporation, Samastipur.



GPS Map Camera

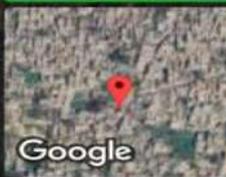
Check In

Samastipur, Bihar, India

Vq5g+x9g, Uttarayan, Kashipur, Samastipur, Bihar
848101, India

Lat 25.860192° Long 85.775617°

07/08/25 10:46 AM GMT +05:30



Google



GPS Map Camera

Check In

Samastipur, Bihar, India

Vq6g+32f, Veer Kunwar Singh Colony, Kashipur,
Samastipur, Bihar 848101, India

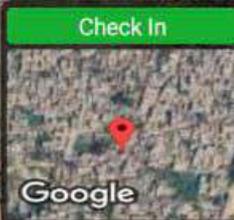
Lat 25.860212° Long 85.775568°

07/08/25 11:02 AM GMT +05:30





GPS Map Camera



Check In

Samastipur, Bihar, India

Vq6g+32f, Veer Kunwar Singh Colony, Kashipur,
Samastipur, Bihar 848101, India

Lat 25.860185° Long 85.775603°

11/08/25 12:10 PM GMT +05:30

Date: 13-08-2025

TO WHOMSOEVER IT MAY CONCERN

Subject: Authorization for Filing and Signing Documents in Connection with OA/27/2025/EZ before the Hon'ble National Green Tribunal, Eastern Zone, Kolkata Bench.

Respected Sir/Madam,

I, Shri Rajesh Kumar Singh, son of Shri Krishna Kumar Singh, aged about 46 years old, working for gain as Municipal Commissioner, Samastipur at the Office of Samastipur Municipal Corporation, Samastipur, Bihar- 848101, do hereby authorize Shri. Bibhuti Kumar s/o Raja Ram Yadav aged about 36 years, permanently residing at Laxmipur ward no.-01 Rajaur, Begusarai, Bihar, 848204 presently posted as Deputy Municipal Commissioner, Samastipur, working for gain at Office of Samastipur Municipal Corporation, Samastipur, Bihar, Pin- 848101, to file, sign, represent and submit any and all documents related to **OA/27/2025/EZ** before the Hon'ble National Green Tribunal, Eastern Zone, Kolkata Bench, on behalf of myself and Samastipur Municipal Corporation.

Please consider this letter as an official authorization for the said purpose, copy of the Aadhar card of Shri. Bibhuti Kumar is hereby attached along with this authorization.

This is for your kind information and record.

Yours Sincerely,


Municipal Commissioner,
Samastipur Municipal Corporation,
Samastipur, Bihar.



भारत सरकार
Government of India

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

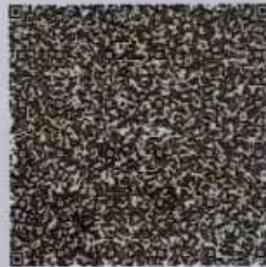
नामांकन क्रम/ Enrolment No.: 2906/01749/00365

Download Date: 29/06/2021

To
विभूति कुमार
Bibhuti Kumar
S/O: Raja Ram Yadav
Iaxmipur
ward no-01
Rajaur
Rajaur
Begusarai Bihar - 848204
7219643390

Issue Date: 15/03/2021

Validity: unknown



आपका **आधार** क्रमांक / Your **Aadhaar** No. :

2187 5307 0629

VID : 9126 0189 8266 1239

मेरा **आधार**, मेरी पहचान



भारत सरकार
Government of India



Download Date: 29/06/2021



विभूति कुमार
Bibhuti Kumar
जन्म तिथि/DOB: 20/03/1989
पुरुष/ MALE

Issue Date: 15/03/2021

2187 5307 0629

VID : 9126 0189 8266 1239

मेरा **आधार**, मेरी पहचान